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Title : Statement by Minister regarding status of implementation of recommendations in the First and Third Reports on Demands for Grants (2004-05) and fifth report on Demand for Grants (2005-06) of Standing Committee on Energy, pertaining to the Ministry of Power.

THE MINISTER OF POWER (SHRI P.M. SAYEED): Sir, I beg to lay the statement on the Table of the House.

I am laying this statement on the present status of implementation of recommendations contained in the First, Third and Fifth Report of Parliamentary Standing Committee on Energy (14th Lok Sabha) in pursuance of direction 73A of Hon. Speaker, Lok Sabha vide Lok Sabha Bulletin Part-II, dated 1st Sept., 2004.

The First, Third and Fifth Reports of the Standing Committee on Energy (14th Lok Sabha) were presented to the Lok Sabha on 19.08.2004, 02.03.2005 and 21.04.2005 respectively. The First and Third reports relate to the examination of Demands for Grants of Ministry of Power for the year 2004-05 and Fifth report relates to Demands for Grants of Ministry of Power for the year 2005-06.

Action Taken Statements on the recommendations/ observations contained in the report of the Committee had been sent to the Standing Committee on Energy on 17.01.2005, 27.07.2005 and 05.08.2005 respectively.

There were 24 recommendations made by the Committee in the First report, of which 22 had been accepted. The Third report had 12 recommendations, all of which have been accepted by the Government.

All the 30 recommendations in the Fifth report have also been fully accepted by the Government.

The present status of implementation of the various recommendations made by the Committee in the said reports is indicated in the Annexure to my Statement, which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of this Annexure. I would request that this may be considered as read.

* Laid on the Table and also placed in Library, See NO. LT 2764/2005